

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 03(ND)/16

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017**

**NAME OF THE COMPANY:** Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt. Ltd. & ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

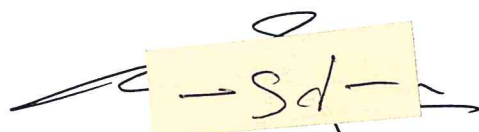
	For the Petitioner (s) :	Mr. Krishnendu Datta, Advocate Ms. Tejaswi Shetty, Advocate Ms. Surbhi Sharma, Advocate Mr. Debopriyo Moulik, Advocate Mr. Sougat Mishra, Advocate		
--	--------------------------	--	--	--

	For the Respondent (s) :	Mr. Vivek Malik, Advocate for R1 Company Mr. Rakesh Khanna, Advocate for R2 to 4 Mr. Nitin Gupta, Advocate for R2 to 4		
--	--------------------------	--	--	--

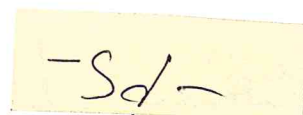
**ORDER**

No time left.

To come up for arguments on 21<sup>st</sup> November, 2017. The date of 13<sup>th</sup> October, 2017 is hereby recalled.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**